

Filing No. B.A./8521/2020

Rinku Rajak Vs The State of Jharkhand

Advocate's Name- Mr. Rajendar Krishna

Note:- Stamp reporting is done without connected H.C. File.

- (e) Vak property stamped title may be corrected.
  9. (i) Year of case may be corrected in index and page-1.
  - (ii) Name of petitioner at page-1 and vak. Differs from execution at vak.
  - (iii) Year of G.R. case incorrectly typed in impugned order.